

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 111
CP (IB) No. 37/CB/2023

Proceedings under Section IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/S
Mohammad Nooruddin Amin & Anr.

.....Applicant

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Ramachandra Panigrahy, Adv.

For the Respondent

Mr. Ronit Ghosh, Adv.

ORDER

1. Ld. Counsel, Mr. Ramchandra Panigrahy, appeared for the petitioner.
2. Ld. Counsel, Mr. Ronit Ghosh, appeared for the respondent.
3. Both the responses are taken on record.
4. List the matter on 25.07.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)